

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 18214/2018

(Arising out of impugned final judgment and order dated 08-03-2017 in CSR No. 1/2013 08-03-2017 in CRLA No. 599/2013 08-03-2017 in CRLA No. 607/2013 08-03-2017 in CRLA No. 620/2013 08-03-2017 in CRLA No. 626/2013 08-03-2017 in CRLA No. 641/2013 08-03-2017 in CRLA No. 652/2013 08-03-2017 in CRLA No. 709/2013 08-03-2017 in CRLA No. 996/2013 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

STATE

Petitioner(s)

VERSUS

R.B. SAROJ ETC.ETC.

Respondent(s)

(WITH APPLICATIONS FOR CONDONATION OF DELAY IN FILING SLP AND EXEMPTION FROM FILING O.T.)

Date : 02-11-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Petitioner(s)

Mr. Tushar Mehta, SG

Mr. P.K. Dey, Adv.

Mr. Om Prakash Shukla, Adv.

For Mr. Arvind Kumar Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Delay condoned.

Leave granted.

(SUKHBIR PAUL KAUR)  
AR CUM PS

(RAJ RANI NEGI)  
ASSISTANT REGISTRAR